## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

K

PETITION NUMBER

: TCP/192/(HB)/2017

NAME OF THE PETITIONER(S)

: SMALL INDUSTIRES DEVELOPMENT BANK OF

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Kumarpal Chopra

council for the

Rospondent

Kp. Char

## **ORDER**

Counsel for petitioner called but absent. Counsel for respondent present and prayed short time for placing copy of the order passed by the Hon'ble High Court of Madras pertaining to the winding up on the Corporate Debtor company. Time enlarged at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)